National Company Law Tribunal Allahabad Bench Allahabad

CP No. 1(ND)/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2016.

NAME OF THE COMPANY: Sh. Kanti Prasad Agarwal & Ors.

Vs.

M/s Kalla Devi Real Estate Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

SI. No.	Name	Designation	Representation	Signature
1.	(A.K. Soracy	(Dowoode.	Jettimes_	Our.
2.	1.KSyh	RAW	Respondent	ner

Order dated 22.11.2016

CP No.1/(ND) /2012 Sh. Kanti Prasad Agarwal & Ors. Vs. M/s Kalia Devi Real Estate Ltd.

Application is filed for adjournment stating that both the groups have appointed arbitrator for settlement of disputes. In view of the fact that the dispute relating to the company is between members of the family, the adjournment application is allowed and matter is ordered to be listed on 20th January, 2017.

List on 20.01.2017.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)